

प्रतिवेदन और लेखाओं पर
लेखापरीक्षकों के प्रतिवेदन सहित।

(ख) उपर्युक्त सेक्टर के कार्यकरण की
सरकार द्वारा समीक्षा।

[पुस्तकालय में रखी गई। देखिए संख्या एल०टी०
1358/98]

पर्यावरण और वन मंत्रालय में राज्य मंत्री (श्री
बाबूलाल मरांडी) सभापति महोदय। मैं आपकी
अनुमति से निम्न लिखित पत्र सभा पटल पर रखता हूँ।

(i) (क) 1996-97 के वर्ष के लिए
अण्डमान एंड निकोबार
आइलैंडफस फॉरेस्ट एंड
प्लाकेंडेशन डेवलपमेंट कारपोरेशन
लिमिटेड, पोर्ट ब्लेयर का बीसवां
वार्षिक प्रतिवेदन और लेखे,
लेखाओं पर लेखापरीक्षकों के
प्रतिवेदन और उस पर भारत के
नियंत्रक महालेखापरीक्षक की
टिप्पणियों सहित।

(ख) उपर्युक्त कारपोरेशन के कार्यकरण
की सरकार द्वारा सहित।

[पुस्तकालय में रखी गई। देखिए संख्या एल०टी०
1361/98]

1141992-93 (कके
वर्ष के लिए वेस्ट
बंगाल फॉरेस्ट
डेवलपमेंट
कारपोरेशन
लिमिटेड, कलकत्ता
का उन्नीसवां वार्षिक
प्रतिवेदन और लेखे,
लेखाओं पर
लेखापरीक्षकों के
प्रतिवेदन और उस
पर भारत के
नियंत्रक
महालेखापरीक्षक की
टिप्पणियों सहित।

1143उपर्युक्त (ख)
कारपोरेशन के
कार्यकरण की

सरकार द्वारा
समीक्षा।

II. ऊपर (I) में
उल्लिखित पत्रों को सभा
पटल पर रखने में हुए
विलंब के कारणों को
दर्शने वाले विवरण
(अंग्रेजी तथा हिन्दी में)

[पुस्तकालय में रखी
गई। देखिए संख्या
एल०टी० 1494/98]

I. Report
and Accounts
(1996-97) of
Andaman and
Nicobar Island
forest and
plantation
Development
Corp. Ltd.
Port Blair &
related Papers.

II. Report
and Accounts
(1992-93) of
West Bengal
forest
Development
Corp. Ltd;
Calcutta &
related paper.

I. Report and Accounts (1995-96) of
Indian Drugs and Pharmaceuticals
Ltd., Gurgaon (Haryana) & related
Papers.

II. Report and Accounts (1996-97) of
Smith Stanistreet Pharmaceuticals
Ltd. Calcutta & related Papers.

THE MINISTER OF STATE IN THE
MINISTRY OF CHEMICALS AND
FERTILIZERS (DR. A. K. Patel): Sir, I
lay on the Table—

A copy each (in English and Hindi) of
the following papers, under subsection

(1) of section 619A of the Companies Act, 1956:—

(i) (a) Thirty-fifth Annual Report and Accounts of the Indian Drugs and Pharmaceuticals Limited, Gurgaon (Haryana), for the year 1995-96 together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. LT-1418/98]

(ii)(a) Nineteenth Annual Report and Accounts of the Smith stanistreet Pharmaceuticals Limited, Calcutta, for the year 1996-97, together with the Auditors' Report on the accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

II. Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above.

[Placed in Library. See No. LT-1417/98]

ANNOUNCEMENT RE. GOVERNMENT LEGISLATIVE AND OTHER BUSINESS FOR THE WEEK COMMENCING 27TH JULY, 1998

THE MINISTER OF STATE FOR
PARLIAMETARY AFFAIRS (SHRI
DILIP RAY): Sir, I beg to announce that
the Governemt business in this House
for the next week will consist of—

1. Consideration and passing of the Electricity Laws (Amendment) Bill, 1998 as passed by Lok Sabha.
2. Discussion on the working of the Ministry of Industry.
3. Consideration and return of the Beedi Workers Welfare Cess

(Amendment) Bill, 1998 as
passed by Lok Sabha.

SHRI JANARDHANA POOJARY
(Karnataka): Sir, In Delhi the law and
order situation has
collapsed. (Interruptions)

SHRI S. VIDUTHALAI VIRUMBI
(Tamilnadu): Sir, the Law Minister has
written a letter to the Chief Justice of
India over the appointments by passing
the Prime Minister. (Interruptions)

श्री सुरेश पचौरी (मध्य प्रदेश): सभापति महोदय,
दिल्ली की बिगड़ती कानून व्यवस्था पर सरकार का ध्यान
जाना चाहिए। दिल्ली में आए दिन लूटपाट, इत्यादि की
घटनाएँ बढ़ रही हैं। ... (व्यवधान) ... गृह मंत्री दिल्ली
की इस कानून-व्यवस्था पर अपना वक्तव्य दें।
... (व्यवधान) ... आए दिन यहां लूटपाट हो रही है।
... (व्यवधान) ...

SHRI V. P. Duraisamy (Tamilnadu):
Sir, have you ever seen such a situation?
(Interruptions) For the first time in
independent India this has been done by
passing the Prime Minister. We are
demanding his resignation. (Interruptions)

MR. CHAIRMAN: I am asking the
Minister of Health if he has to say
anything on the point raised? Nothing?

श्री सुरेश पचौरी: सर, दिल्ली की बिगड़ती कानून
व्यवस्था से आम आदमी चिंतित है।
... (व्यवधान) ... दिल्ली में आए दिन लूटपाट और
हत्याओं का होना, दिल्ली में क्राइम रेट का बढ़ना,
हार्डकोर का निर्देश देना, यह सारी बातें दिल्ली की कानून
व्यवस्था को बताती हैं। गृहमंत्री जी को इस बारे में
वक्तव्य देना चाहिए।

SHRI C. P.
THIRUNAVUKKARASU (Pondicherry):
Sir, he has threatened the judges.
(Interruptions)

श्री सुरेश पचौरी: आम आदमी का दिल्ली में जीना
दुश्पर हो गया है। ... (व्यवधान) ...

MR. CHIARMAN: Please go back to
your seat.

श्री जितेन्द्र प्रसाद (उत्तर प्रदेश): दिल्ली सरकार
को बरखास्त कीजिए। ... (व्यवधान) ...